



\$~SB-1 to 101

* IN THE HIGH COURT OF DELHI AT NEW DELHI

1

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim

Arora, Mr. Yogendra, Mr.Karan Sachdev and Mr. Sumit Khadaria,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-

1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal,

Advocates for R-5.

2

+ **W.P.(C) 10999/2018**

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC with

Mr.Kashish Gupta and Ms.Vanya

Bajaj, Advocates for UOI.

Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI.

Page 1 of 48





Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs.

3 +

W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr.Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Anushri Narain, Adv. for

R-3.

4

+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner Through: Mr.Sparsh Bhargava, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through Mr. Anurag Ahluwalia, CGSC for

UOI.

Page 2 of 48





Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

5

+ **W.P.(C) 13194/2018**

SHARMA TRADING COMPANY Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar

Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr.

Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anurag Ahluwalia, CGSC for

UOI.

Ms. Akanksha Kaul, Advocate with Mr. Aman Sahani and Ms. Versha

Singh Advs for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Advocates for NAA and DGAP.

6

+ **W.P.(C) 378/2019**

HINDUSTAN UNILEVER LIMITED Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava and Mr.Sahil Siddiqui,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikrant N. Goyal, Advocate with

Ms. Tesi Gupta and Ms. Ayushi Garg,

Advocates for UOI.

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday,

Advocates.

Mr. Zoheb Hossain, with Mr. Vivek

Page 3 of 48





Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

7

W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita Bhargava, Mr.Aseem Chaturvedi and

Mr.Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr.

Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP. Mr. Kamal Sawhney,, Mr. Deepak

Thackur, Ms. Aakansha Wadhwani,

Advocates for R-4

8

+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Gyanendra Singh, Advocate. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Page 4 of 48





W.P.(C) 2347/2019 +

> JUBILANT FOODWORKS LTD. & ANR. Petitioners

> > Mr. V. Lakshmikumaran, Through:

> > > Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Mr.Agrim Aldak with Arora,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Ravi Prakash, CGSC with Through:

> > Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

10

+W.P.(C) 3759/2019

> MASCOT BUILDCON PRIVATE LTD. Petitioner

> > Mr. Aseem Mehrotra, Adv. Through:

Versus

..... Respondents UNION OF INDIA & ORS.

> Vaidyanathan Shankar Through: Mr. Harish

> > CGSC, Mr. Srish Kumar Mishra,

Mr. Sagar Mehlawat and

Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

Page 5 of 48





+ **W.P.(C)** 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr.Aseem Chaturvedi and

Mr. Sahil Siddiqui, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

12

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr. Anurag Ahluwalia, CGSC for

UOL

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

Page 6 of 48





W.P.(C) 7743/2019 +

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

> Mr. Gauray Kumar, Ms. Ankita Kedia and Ms.Ria Khanna, Advocates for R-

Mr. Farman Ali, Advocate with Ms. Usha and Mr. Krishan Kumar,

Advocates for R-2 & 3

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.

14

+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through:

Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Mr. Abhay Prakash Sahay, CGSC, Through:

> Singh, Mr.Kunal Ms. Mannu Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, St.Counsel with Mr. Avneesh Kumar Upadhyay, Adv.

for NAA.

Page 7 of 48





Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

15

+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Ms. Sunita Shukla, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

16

+ **W.P.(C) 7911/2019**

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with Mr.

Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Gyanendra Singh, Advocate.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Advocates for NAA and DGAP.

Page 8 of 48





+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES Petitioner

Through: Mr.Sumit K Batra and Mr.Manish

Khurana, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, SPC for

UOI with Mr.Kuldeep Singh,

Advocate.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

Mr.Satyakam, ASC with Ms.Pallavii

Singh, Advocate for R-4.

Mr. Ashish Verma and Mr. Debopriya

Moulik, Advocates

18

+ **W.P.(C)** 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

19

W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava, Advocate.

Page 9 of 48





Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur and Mr.Shaurya Katoch,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

20

+ **W.P.(C) 12355/2019**

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Abhishek Choudhary, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ruchir Mishra, Advocate with,

Mr. Mukesh Kr. Tiwari and Ms. Reba Jena Mishra, Advocates for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

21

+ **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Mr. Chandra Prakash, Advocate for

DGAP and NAA.

Page 10 of 48





+ W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agarwal, Mr. Ketan Jain,

Mr. Chetan Kumar Shukla,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

23 +

W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr.

Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Waize Ali Noor, Ms. Kunjala

Bhardwaj and Mr.Madhav Bajaj,

Mr. Yash Upadhyay and Ms. Shreya

V.Mehra, Advocates for UOI.

Page 11 of 48





Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

24

+ **W.P.(C)** 1171/2020

IFB INDUSTRIES LTD, Petitioner

Through: Mr.U. A Rana and Mr. Himanshu

Mehta, Advocates

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Dev P Bhardwaj and Mr. Sarthak

Anand, Advoctates for UOI

25

+ W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr.Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

26

+ **W.P.(C) 1780/2020**

JOHNSON & JOHNSON PVT.LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Page 12 of 48





versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI/R-1 Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

27

+ W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Mr. Aman Malik, Advocate for R-2 &

3/NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

28

+ W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Sumit K. Batra with Mr. Manish

Khurana, Advs.

Page 13 of 48





Versus

UNION OF INDIA & ORS. Respondents

Mr. Rajesh Kumar with Ms.Ramneet Through:

Kaur, Advocates for UOI.

Mr.Samir Malik, Adv. for NAA and

DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

29

W.P.(C) 2445/2020 +

> MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

> > Mr. Puneet Agarwal, Mr. Ketan Jain, Through:

Kumar Shukla, Chetan

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Aman Malik, Advocate for R-2 & Through:

> > 3/NAA.

30

W.P.(C) 2490/2020 +

> JOHNSON & JOHNSON PVT LTD Petitioner

> > V. Lakshmikumaran, Through: Mr. Ms.

> > > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja,

Advocates for NAA and DGAP.

Page 14 of 48





+ W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr.Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

32

+ **W.P.(C) 3737/2020**

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr. Shashank Shekhar, Mr. Samyak

Jain, Mr. Tushar Joshi, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vipul Agrawal with Mr.Dushyant

Agrawal, Advocates for R-2&3. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI.

33

+ **W.P.(C) 3910/2020**

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr.Deepak
Thackur and Ms. Aakansha

Thackur and ivis. F

Wadhwani, Advocates

Page 15 of 48





Versus

UNION OF INDIA & ORS Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP Mr.Vikramaditya Bhaskar, Adv.

Mr.Amar Dave, Amicus Curiae with

Ms.Sunita Shukla, Advocate.

34

+ **W.P.(C) 3911/2020**

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Mr. Ketan Jain,

Mr. Chetan Kumar Shukla,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy, Mr. P. Srinivasan,

Advs. for R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-6 & 7.

Mr. Abhishek Saket and Ms. Sanna

Harta, Advocates.

35

+ **W.P.(C) 4131/2020**

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr. Rohan Shah, Adv.

Versus

Page 16 of 48





UNION OF INDIA & ORS. Respondents

> Mr. Asheesh Jain, CGSC with Through:

> > Mr. Gaurav Kumar, Advocates for R-

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

36

W.P.(C) 4345/2020 +

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Through: Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA AND ORS & ORS. Respondents

> Mr. Asheesh Jain, CGSC with Through:

> > Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms.Ria Khanna, Advocates for R-

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Advocates for NAA and DGAP.

37

W.P.(C) 4348/2020 +

> APEX MEADOWS PVT LTD Petitioner

> > V. Lakshmikumaran, Ms. Through: Mr.

> > > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

> Ms. Neha Malik, Adv. for NAA and Through:

> > DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4.

Page 17 of 48





Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

38

+ **W.P.(C)** 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali

Jha Manish and Ms. Divya Rastogi,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

39

+ **W.P.(C) 4516/2020**

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Senior Advocate

with Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal

Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

40

+ **W.P.(C) 4607/2020**

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Page 18 of 48





Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Mr. Ravi Chawla, St.Counsel with Mr.Avneesh Kumar Upadhyay,

Advocate for NAA.

41

+ W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD

..... Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay and Mr. Rochit Abhishek,

Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3.

42

+ **W.P.(C)** 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran,

Charanya Lakshmi Kumaran, Mr.

Page 19 of 48

Ms.





Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

43

W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Bhagwan Swarup Shukla, CGSC with Ms.Sunita Shukla, Advocate for

UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

Page 20 of 48





+ **W.P.(C)** 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anil Soni, CGSC for UOI with

Mr. Devvrat Yadav and Mr.Devvrat

Yadav, Advocate.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-2,5 to 7.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

45

+ W.P.(C) 5979/2020 & CM APPL. No.21655/2020

EMAAR MGF LAND LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Ms. Astu Khandelwal and Mr. Yasharth Shukla, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr.

Page 21 of 48





Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP Mr. Parangat Pandey, Advocate for R-3.

Mr. Satish Kumar, Sr. Standing Counsel.

46

W.P.(C) 6671/2020 +

> GAURAV SHARMA FOOD INDUSTRIES Petitioner

> > Through: Mr.Satish Kumar, Sr.standing

> > > counsel.

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Vivek Goyal, Advocate Through:

Mr.Gokul Sharma, Advs for R-1. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

47

+W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Mr. Tushar Jarwal with Mr. Rahul Through:

> Sateeja, Mr. Anurag Soan, Mr. Pranav Bansal and Mr. Priyojeet Chaterjee,

Advs.

versus

UNION OF INDIA & ORS. Respondents

> Advocate Through: Mr.Farman Ali, with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

Page 22 of 48





W.P.(C) 7736/2020 +

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

UNION OF INDIA & ORS.

..... Respondents

Through:

Versus

Ms. Aakanksha Kaul, Advocate with Mr.Aman Sahani and Ms.Versha

Singh, Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

49

+W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Advocate Mr.Farman Ali, with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI

Mr. Vipul Agrawal with Mr.Dushyant

Agrawal, Advocates for R-2&3.

Page 23 of 48





Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

50

+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Harish Vaidyanathan Shankar,

CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday,

Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

51

+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

Page 24 of 48





UNION OF INDIA & ORS. Respondents

Through: Mr.Satish Kumar, Sr.standing counsel

with Ms.Vaishali Goyal and

Mr.Dhruv, Advocates for R-1.

Mr.Ashwini Chawla, Adv. for R-2 &

3.

52

+ **W.P.(C) 9931/2020**

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Ms. Neha Malik, Adv. for R-3 & 4

53

+ W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

Page 25 of 48





W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020 +

M/S JMK HOLDINGS PVT LTD. Petitioner

> Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

> > and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Through: Ms. Aakhanksha Kaul, Mr.Aman

> > Sahani and Ms. Versha Singh.

Advocates for UOI.

55

W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

> Mr.Rajat Mr.Ankit Through: Bose with

> > Sachdeva, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Raman, Through: Ms.Nidhi **CGSC** with

> Mr.Zubin Singh and Mr.Mayank

Sansanwal, Adv. for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.

56

W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: V. Lakshmikumaran, Ms. Mr.

> Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

Page 26 of 48





UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOI

for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP Ms.Neha Malik, Advocate for R-4. Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and

DGAP

57

+ **W.P.(C) 990/2021**

M/S BPTP LTD.

..... Petitioner

Through:

Mr.Kishore Kunal, Mr.Manish Rastogi and Ms. Ankita Prakash, Advs.

1 1

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms. Ria Khanna, Advocates for R-

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Page 27 of 48





+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

59

+ **W.P.(C)** 1357/2021

M/S INFINITI RETAIL LTD Petitioner

Through: Mr.Rohan Shah, Mr.Mihir

Deshmukh, Mr.Rajat Mittal, Mr. Jay

Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS. Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC for

UOI with Ms.Anubha Bhardwaj and Mr.Sachin Singh, Advs. for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr.

Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

60

+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner Through: Mr. Rohan Shah, Advocate

Page 28 of 48





Versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

61

+ W.P.(C) 1593/2021 & CM APPL. No.4529/2021

RAYMOND CONSUMER CARE LTD. Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Amrita Prakash, Advocate with

Mr. Vishal Ashwani Mehta, Advocate

for UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

62

+ **W.P.**(C) 1765/2021

M/S LE REVE Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Rishabh Sahu with Mr. Sameer

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

Page 29 of 48





+ **W.P.(C) 1766/2021**

NEEVA FOODS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

Mr. Aditya Dewan, Advs.

64

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr.Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, Sr.PC,

Mr. Kautilya Birat, Adv. for R-1/UOI Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

65

+ W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anshuman, Sr.Panel Counsel

with Mr. Piyush Ahluwalia, Advocate

for R-1.

Mr.Aditya Dewan, Advs. for R-

3/NAPA.

Page 30 of 48





Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

Ms. Talish Ray, Adv.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

66

+ **W.P.(C) 2440/2021**

BONNE SANTE

..... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Pratima N.Lakra, CGSC with

Mr.Kashish Gupta and Ms.Vanya

Bajaj, Advocates for UOI.

Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr.Samarvir Singh and Ms.Sejal Aneja Advocates for

NAA and DGAP.

67

+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Page 31 of 48





Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP. Mr.Parangat Pandey, Adv. for R-3.

68

+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich, Mr. Ashray Behura and

Ms. Ananya Goswami, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

69

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners

Through: Mr.Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

Page 32 of 48





+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram and

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with

Mr.Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. with Ms. Naazish Khan, Advocate for NAA &

DGAP.

71

+ **W.P.(C)** 3254/2021

GILLETTE INDIA LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-

1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

Page 33 of 48





W.P.(C) 3306/2021 +

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

> Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

> Mr. Ripudaman Bhardwaj, CGSC for Through:

> > R-1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

73

W.P.(C) 3327/2021 +

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran. Ms.

> Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

> Mr. Vivek Goyal, Advocate with Through:

Mr.Gokul Sharma, Advocate for R-1. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP

Page 34 of 48





+ W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Ms.Ruby Singh Ahuja, Ms. Kritika

Sachdeva, Mr. Vishal Gehrana and Mr. Jappanpreet Hora, Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC with

Mr.Kashish Gupta and Ms.Vanya

Bajaj, Advocates for UOI.

Mr. Vinod Diwakar, CGSC with Mr. Vishal Kumar Singh and

Mr. Olson Nair, Advs. for UOI.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach and Ms.Sejal Aneja,
Advocates for NAA and DGAP

75

+ **W.P.(C)** 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Yunus Malik, Adv. with Ms.

Naaziah Khan, Advocate for NAA

and DGAP.

76

+ **W.P.(C)** 4600/2021

INOX LEISURE LIMITED. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Page 35 of 48





Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Mr. Bhagwan Swarup Shukla, CGSC with Ms. Sunita Shukla, Advocate for

UOI.

77

+ **W.P.(C)** 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Ms. Sunita Shukla, Advocate for

UOI.

Mr. Ripudaman Bhardwaj, CGSC and Ms.Neha Sharma, Adv for R-1. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Advocates for NAA and DGAP.

Mr. Manas Bhatnagar, Advocates for

R-4.

78 +

W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED Petitioner

Through: Mr. Nikhil Gupta, Advocate.

Page 36 of 48





Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ajay Kumar Pandey, SPC for

UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

79

+ W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Kunal Sharma, Sr. Standing

Counsel with Mr. Shubhendu

Bhattacharya, Adv.

Mr. Apoorv Kurup with Mr. Ojaswa

Pathak, Advocates for R-1

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP Mr.Ravi Prakash, CGSC for R-3 to R-6 with Ms.Shruti Shivkumar, Ms.Taha Yasin and Mr.Anshuman

Das Gupta Advs.

80

W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani, Mr.Kartikey Bhatt and

Mr.Shubhang Tandon, Advs.

Page 37 of 48





Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-

1.

Mr. Aman Malik, Advocate for R-2 &

3.

Mr.Adhishwar Suri, Advocate for Mr.Aditya Singla, Sr. Standing Counsel, Ms. A. Sahitya Veena for

R-4.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

81

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Mr. Yunus Malik. Advocate for NAA

& DGAP.

82

W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian and Mr. Kanav

Agarwal, Advocates.

Page 38 of 48





versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms.Archana Surve, Mr.Vinod Kumar Ahlawat and Ms. Kholi Razukhuro,

Advs. for UOI

83

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich, Mr. Ashray Behrua and Ms. Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC and

Mr. Sunil, Advocate for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Advocates for NAA and DGAP

84

+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Abhishek Saket, Advocate for

IOU

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Page 39 of 48





+ W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Kamal Kant Jha, SPC with

Mr.Avinash, Advocates for R-1/UOI. Mr.Abhishek Saket, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6.

Mr. Varun Sharma, Advocate for the

complainant.

Ms. Supriya R. Pandey and Mr.

Pawan Upadhyay, Advs. for R-4

86

+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Uma Prasuna Bachu, SrPC with

Ms.Poonam, GP for R-1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Page 40 of 48





+ W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022

M/S SWATI REALTY Petitioner

Through: Mr. Abhishek A. Rastogi, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sandeep Vishnu, SPC for UOI

Ms. Suruchi Suri and Mr. Suryansh P.

Singh, Advocates for R-4.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

88

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishna Mohan K Menon and

Ms. Parul Sachdeva, Advocate.

versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.

Abhishek Khanna, GP, Advocates for

UOI.

Mr. Abhishek Khanna, Advocate. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Page 41 of 48





+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr.Krishna Dev Jag

ev Jagarlamudi,

Advocate with Mr.N.Sai Vinod,

Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Jatin, Sr.Panel Counsel with

Ms.Chetanaya Puri, Advs. for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6

90

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP

..... Petitioner

Through:

Mr.Rituraj Gujjar with Mr.Prateek

Chadha, Ms. Pragya, Mr. Vrishank

Singhania, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Mr. Anurag Ojha, Sr.Standing Counsel, and Mr. Gautam Barnwal,

Advs. respondent No.3 & 4.

Page 42 of 48





Ms.Sonu Bhatnagar with Ms. Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal. Advocates for R-5& 6

91

W.P.(C) 14835/2022

M/S AIRMID REAL ESTATE LTD. Petitioner

> Through: Mr.Kishore Kunal. Mr.Manish

> > Ms.Ankita Prakash, Rastogi and

Advocates.

versus

UNION OF INDIA & ORS. Respondents

> Pandey Through: Mr.Sushil Kumar

Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Rajesh Kumar, Advocate with Ms.Ramneet Kaur, Advocates for

UOL.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja,

Advocates for NAA and DGAP

92

+ W.P.(C) 15169/2022

GELENMARK PHARMACEUTICAL

LIMITED AND ANR Petitioners

> Through: Mr. Rohan Shah, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Mr.Sushil Kumar Pandey with Through:

Mr.Kuldeep Singh, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Advocates for NAA and DGAP.

Page 43 of 48





+ W.P.(C) 15170/2022

CAROA PROPERTIES LLP AND ANR Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Advocates for NAA and DGAP.

94

+ **W.P.(C)** 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr. Srinivas Kotni, Mr. Anirudh

Ramanathan, Mr. Safal Sethi,

Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP

Page 44 of 48





+ W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja,

Advocates for NAA and DGAP.

96

+ W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr. Puneet Agarwal, Ms. Purvi Sinha

and Mr. Chetan Kumar Shukla,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Kumar, Sr. Central Govt.

Counsel

Ms. Anushree Narain and Ms. Nishtha

Mittal Advocates for GST

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

Page 45 of 48





W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022 +

M/S NANDI INFRATECH PVT LTD Appellant

> Through: Mr.Sandeep Chilana, Advocate with

> > Mr.Prem Kandpal, Advocate

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Ms. Anushree Narain and Ms. Nishtha

Mittal Advocates for GST

98

W.P.(C) 16935/2022 & CM APPL.53667/2022 +

NEW WORLD REALTY LLP

..... Petitioner

Mr. Kumar Visalaksh, Mr. Udit Jain Through:

Mr. Arihant Tater and Mr.Ajitesh

Dayal Singh, Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Sushil Raja, SPC for UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja,

Advocates for NAA and DGAP.

99

W.P.(C) 17010/2022 & CM APPL.53925/2022 +

WADHWA REALTY PVT LTD.

..... Petitioner

Mr. Kumar Visalaksh, Mr. Udit Jain Through:

Mr. Arihant Tater and Mr.Ajitesh

Dayal Singh, Advocates

Versus

Page 46 of 48





UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Neeraj, SPC with Mr. Sahaj Garg, GP, Mr. Vedansh Anand, Advs

for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

100

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

Through: Mr. Abhishek A Rastogi, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Gigi C.George with Mr.Dheeraj

Singh, Advocates for R-1/UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Advocates for NAA and DGAP.

101

+ W.P.(C) 9063/2023 & CM APPLs.34491-34492 /2023

JKG CONSTRUCTION PVT. LTD. Petitioner

Through: Mr. Rajesh Jain, Advocate with

Mr.Ramashish, Advocates

versus

THE UNION OF INDIA & ORS. Respondents

Through: Mr. Avnish Singh and Mr. Aditya

Vikarm Advs. for UOI.

Mr. Farman Ali, Mr. Krishan Kumar

& Ms. Usha Jamnal, Advs. for

R2&R3.

Page 47 of 48





CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

% ORDER 03.08.2023

- 1. Heard in part.
- 2. List on 4th August, 2023 at 2:30 pm.

MANMOHAN, J

DINESH KUMAR SHARMA, J

AUGUST 03, 2023 TS